

Construction cost charged by National Buildings Construction Corporation

*447 SHRI CHENGALRAYA NAIDU : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the cost of construction incurred by the National Buildings Construction Corporation on national projects is much higher than what is paid to the private contractors if engaged for the construction of those projects ; and

(b) if so, whether Government have made any inquiries as to why the NBCC incurs more expenditure on the construction work ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) No, Sir. It has been found that the cost of construction in respect of the works executed or being executed by the Corporation is not higher than the rates quoted by well established private contractors engaged in civil construction work.

(b) The question of reducing the construction costs incurred by the Corporation has, however, been under constant examination and recently a Committee of officials set up by the Government has given its recommendations in this regard ; these are being implemented.

Setting UP of mining finance corporation

*448. SHRI HIMATSINGKA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have of late been considering a proposal to set up a Mining Finance Corporation to help small mine owners to get finance for development of mines and beneficiation activities ; and

(b) if so, the decision taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH) : (a) and (b). Yes

Sir. Proposal to set up Mining Finance Corporation is still under consideration.

Payment of Interim Relief to Casual Employees of Defence Establishments

*449. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether the casual employees in all the Defence Establishments, who are in receipt of Central Pay Commission's grades, have not been paid the recent amount of Interim Relief recommended by the Pay Commission ; and

(b) if so, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) and (b). Interim relief is not payable to staff paid from contingencies, casual labour and staff on daily wages.

A reference has been received recently about some casual employees of MES, who are reported to be in receipt of dearness allowance at Central Government rates. Their cases are being looked into.

आयरलैंड में भारतीय दूतावास के कार्य के बारे में शिकायतें

*450. श्री रघुवीर सिंह शास्त्री : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान आयरलैंड में रहने वाले कई भारतीयों द्वारा डबलिन स्थित भारतीय दूतावास के विरुद्ध की गई शिकायतों की ओर दिलाया गया है ; और

(ख) यदि हां, तो उन शिकायतों का ब्योरा क्या है और उन पर सरकार ने क्या कार्यवाही की है ?

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह) : (क) जी हां, । सरकार को भारतीय विद्यार्थी संघ, डबलिन, आयरलैंड से पत्र प्राप्त हुआ है और अखबारों में भी कुछ